

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 313 of 2013**

**Dated : 7<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharana Pratap Bagh Resident's Welfare  
Association ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Vijay Singh  
Mr. Saurabh Gandhi**

**Counsel for the Respondent (s): Mr. R.K. Mehta  
Mr. Alok Shankar for TPDDL**

**ORDER**

The Learned Counsel for the Appellant tenders apology for not appearing on the last occasion before this Tribunal.

We have heard the Learned Counsel for the Appellant.

Post the matter for making further submissions **20.08.2014.**

**(Rakesh Nath)  
Technical Member**  
*mk/kt*

**(Justice M. Karpaga Vinayagam)  
Chairperson**